

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 52, 67, 68 & 69 of 2012

Dated : 12th December , 2014

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Appeal No. 52/2012

In the matter of :

M/s Ferro Alloys Corporation Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent(s) : Ms. Ankita Saikia for
Mr. Prashanto Sen for R.1

Appeal No. 67/2012

In the matter of :

M/s Tata Steel Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent(s) : Ms. Ankita Saikia for
Mr. Prashanto Sen for R.1

Appeal No. 68/2012

In the matter of :

M/s OCL India Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent(s) : Ms. Ankita Saikia for

Mr. Prashanto Sen for R.1

Appeal No. 69/2012

In the matter of :

M/s Balasore Alloys Ltd.

... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent(s) : Ms. Ankita Saikia for
Mr. Prashanto Sen for R.1

ORDER

Post these matters on **30.01.2015.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Hcj/ts